

ANNUAL REPORT OF KHADI AND VILLAGE INDUSTRIES COMMISSION

The Minister of Industry (Shri Manubhai Shah): I beg to lay on the Table a copy of the Annual Report of the Khadi and Village Industries Commission for the year 1959-60, under sub-section (3) of Section 24 of the Khadi and Village Industries Commission Act, 1956. [Placed in Library, See No. LT-2732/61].

ANNUAL REPORTS OF RUBBER BOARD, SINDRI FERTILISER; AND CHEMICALS LIMITED AND HINDUSTAN CHEMICALS AND FERTILISERS LIMITED

The Deputy Minister of Commerce and Industry (Shri Satish Chandra): I beg to lay on the Table—

- (i) A copy of Annual Report on the activities of the Rubber Board for the year 1959-60. [Placed in Library, See No. LT-2733/61].
- (ii) A copy of each of the following Reports under sub-section (1) of Section 639 of the Companies Act, 1956,
 - (a) Annual Report of the Sindri Fertilisers and Chemicals Limited for the year 1959-60 along with the Audited Accounts and the comments of the Comptroller and Auditor-General thereon. [Placed in Library, See No. LT-2735/61].
 - (b) Annual Report of the Hindustan Chemicals and Fertilisers Limited for the year 1959-60 along with the Audited Accounts and the comments of the Comptroller and Auditor-General thereon. [Placed in Library See No. LT-2734/61].

12.16 hrs.

SALT CESS (AMENDMENT) BILL*

The Minister of Industry (Shri Manubhai Shah): I beg to move for leave to introduce a Bill further to amend the Salt Cess Act, 1953.

Mr. Speaker: The question is:

“That leave be granted to introduce a Bill further to amend the Salt Cess Act, 1953.”

The motion was adopted.

Shri Manubhai Shah: I introduce the Bill.

12.17 hrs.

GENERAL BUDGET—GENERAL DISCUSSION—contd.

Mr. Speaker: The House will now proceed with the further discussion of the General Budget. I may inform the House that we are behind schedule. The other House is rising. We have therefore to finish the vote on account before tomorrow evening.

The Minister of Finance (Shri Morarji Desai): Before tomorrow evening at the latest, it has to be done.

Mr. Speaker: I propose that we may sit for one hour more today, that is, till 7 o'clock. I will ask the coffee booth to be kept open.

Shri Rajendra Singh (Chapra): We sat one hour more yesterday. We may sit one hour earlier tomorrow instead of one hour late today.

Mr. Speaker: My experience is, sometimes, we have to ring the quorum bell at 11 o'clock. In the evening, we may not be more particular about quorum. I request all hon. Members to be present. We will carry on. Some more hon. Members may speak.

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†Introduced with the recommendation of the President.